

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 428

**IA/582/ND/2023, IA/6100/ND/2022,
IA/2073/ND/2023, IA/2300/ND/2023,
IA/3576/ND/2023 In IB/3463/ND/2019**

IN THE MATTER OF:

DK Solar Projects & Ventures Pvt. Ltd	...	Applicant
Versus		
Ovrview Technologies Pvt. Ltd.	...	Respondent

Under Section 9 of IBC,2016.

Order delivered on 15.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Yashoj Guglani, Adv. Vijay Kumar in
IA/3576/ND/2023
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **15.05.2024.**

**Sd/-
(Court Officer)**